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CITY CIVIL AND SESSION COURT MUMBAI
In The Court Of:HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cases Listed on 24-09-2020

Sr No	Cases	Party Name	Advocate Name
HEARING			
1)	SPL CASE CBI/100043/2018	STATE GOVERNMENT CBI Versus jatin Rajnikant Mehta and other 13	
2)	MISC APPLN CBI/100225/2020	G.R. Seshadari Versus CBI, BS and FC	E.R. Naik
3)	MISC APPLN CBI/100226/2020	T.K. Bajaj Versus CBI, BS and FC	E.R. Naik
4)	SPL CASE CBI/100002/2019	CBI, BS and FC Versus Gokulnath Raghu Shetty and other 12	pp
EVIDENCE PART HEARD			
5)	SPL CASE CBI/100132/2009	State CBI BS FC MUMBAI Versus Ms. Jeweltech India Ltd. Others	
STAYED BY HONBLE HIGH COURT			
6)	SPL CASE CBI/100074/2003	CBI BSFC Mumbai Versus Nikhil J. Vasavdata ors.	SPP
REPLY/SAY			
7)	MISC APPLN CBI/100305/2020	Amish Sharad Shah and Anr Versus The State of Maharashtra Through the Commissioner of Police Crime Branch, CID	Sandeep Bali